Misappropriation of funds by companies

†2711. SHRI MOTILAL VORA: SHRI SATYAVRAT CHATURVEDI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a number of companies in NCR are collecting funds from the investors in the name of prelaunching even without having land;
- tb) if so, the number of complaints received by Government against such companies so far; and
- (c) the action taken by Government to protect such investors from cheating and to get their money refunded?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN) (a) to (c) The National Capital Region Planning Board (NCRPB) has informed that it does not allocate land to agencies/companies for development purposes and this function is performed by State Governments, Urban local bodies, development authorities, *viz.* Delhi Development Authority (DDA), Haryana Urban Development Authority (HUDA), Ghaziabad Development Authority (GDA) etc. and other parastatals.

The Ghaziabad Development Authority, Hapur-Pilkhuwa Development Authority and Meerut Development Authority have informed that on the. basis of certain complaints of illegal pre-launching of Housing/Commercial schemes by private builders, the authorities have issued public notices advising people not to get misled by such advertisements.

Patna under JNNURM

- †2712. SHRI RAJNITI PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the components of Patna city to be included for revamping under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

[†]Original notice of the question was received in Hindi.

- (b) the details of amount allocated under this scheme and by when it is likely to be implemented;
- (c) whether all round development of city is envisaged under this scheme; and
 - (d) if so, the relevant details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN) (a) As per the City Development PlanI (CDP) submitted by the Government of Bihar, the following components have been included for development under Jawaharlal Nehru National Urban Renewal Mission (JNNURM):—

SI. No.	Components
1.	Water Supply
2.	Sewerage and Sanitation
3.	Storm Water Drainage
4.	Road Network and Transportation
5.	Solid Waste Management
6.	City Environment
7.	Heritage and Conservation
8.	Other Development Projects
9.	Urban Governance
10.	Slum and Poverty Alleviation

- (b) Indicative allocation for the State of Bihar for the Mission period is Rs. 442.41 crore for Sub-Mission on Urban Infrastructure and Governance (UIG).
- (c) and (d) All round development of Patna city will depend on project proposals to be formulated and submitted by urban local body and the State Government.